

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

9

Tr.224/87

1. Maniklal Chindhbaji Labade
2. Keshao Dagoji Tembhurne
3. Anil Ramaji Sarade
4. Murgesan M.Gaundr.
5. Rama Sakharam Pawar
6. Prabhu Jago Ghatole
7. Mohan Tansu
8. Dinanath Namdeo Nagarkar
9. Duryodhan K. Wahane
10. Mahadeo M.Gondane
11. Dilip Kasta Das
12. Shioram Laxaman Kolhatkar
13. Kanhaiya Sayana
14. Chunilal Soma Chaure

.. Applicants

vs.

1. Union of India
through
General Manager,
South Eastern Railway
Garden Reach,
Calcutta.
2. The General Manager,
South Eastern Railway,
Garden Reach
Calcutta.
3. The Divisional Railway Manager,
South Eastern Railway,
Nagpur.

.. Respondents

Coram: Hon'ble Member(A)Shri P.S.Chaudhuri

Hon'ble Member(J)Shri D.K.Agrawal

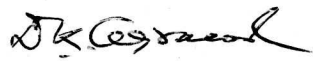
ORAL JUDGMENT

(Per P.S.Chaudhuri, Member(A))

Date: 21-6-1990

When this case is called on for
hearing Mr.S.V.Ganguly, Head Clerk in the respon-
dents' Nagpur Office appears but the applicants
do not appear either in person or through counsel.
In their written statement dtd. July, 1989 the
respondents have not accepted any of the appli-
cants' prayers either in ~~the~~ ^{whole} or in part.

2. We accordingly order that this application is dismissed for default in terms of Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.



(D.K. AGRAWAL)
Member(J)



(P.S. CHAUDHURI)
Member(A)